# PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD ::

SUB: RBVRR T.S. POLICE ACADEMY, HYDERABAD – Nomination of Sri D.Durga Prasad, Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District as Guest Faculty to deliver a lecture on "Juvenie Justice Act & Rules, Related sections/orders in Cr.P.C., Criminal Rules of Practice & Circular Orders, APPM 2021 Amendment" for newly recruited Assistant Public Prosecutors scheduled on 25.06.2022 (Saturday) from 1000 hrs to 1200hrs at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad – Relief Arrangements – ORDERS ISSUED.

**READ:** Letter Rc.No.539/T.1/TSPA/2021-22, dated 10.06.2022 from the I/c. Joint Director, for Director RBVRR Telangana State Police Academy, Hyderabad.

## ORDER ROC.NO. 2522/2022-B.SPL., DATED:21.06.2022

## The High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby nominated as Guest Faculty to deliver a lecture on "Juvenie Justice Act & Rules, Related sections/orders in Cr.P.C., Criminal Rules of Practice & Circular Orders, APPM 2021 Amendment" for newly recruited Public Prosecutors scheduled on 25.06.2022 (Saturday) from 1000 hrs to 1200hrs at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad. Further the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

| SL.<br>No. | NAME AND DESIGNATION OF THE NOMINATED OFFICER | IN-CHARGE OFFICER                            |
|------------|---|--|
| (1)        | (2)   | (3)  |
| 1.         | SRI D.DURGA PRASAD,                           | Senior Civil Judge-cum-Asst. Sessions Judge, |
|            | Senior Civil Judge-cum-Assistant Sessions     | Sangareddy.                                  |
|            | Judge, Zaheerabad, Sangareddy District        |  |

**NOTE:** The proceedings placed in the High Court's Web Site <a href="http://tshc.gov.in">http://tshc.gov.in</a>. The downloaded copy from the web site is valid for relieving and reporting to the above said programme at RBVRR Telangana State Police Academy, Hyderabad.

REGÍSTRAR (VIGILANCE)

#### To

- 1. The Officer and In-charge Officer.
- 2. The I/c. Joint Director, for Director RBVRR Telangana State Police Academy, Hyderabad.

- 3. The Prl. District and Sessions Judge, Sangareddy.
- 4. The I Addl. District and Sessions Judge, Sangareddy.
- 5. The Senior Civil Judge-cum-Assistant Sessions Judge, Zaheerabad, Sangareddy District
- 6. The Senior Civil Judge-cum-Asst. Sessions Judge, Sangareddy.
- 7. The District Treasury officer, Sangareddy.
- 8. The Sub-Treasury Officer, Zaheerabad.

### 9. THE SECTION OFFICERS:

a) Special Officer Section b) Vigilance Cell E-Section c) d) Work Review Cell e) O.P.Cell **B-Section** f) g) **Accounts Section** h) Computer Section i) **D-Budget Section** 

High Court for the state of Telangana at Hyderabad.

+ Spare...